

BY SPEED POST / FAX/ e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

HC.VII-167 (Pt.-II)/2014/ 14 /A

From:- Smti Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court  
Guwahati

To  
**The Registrar General  
Allahabad High Court**

Dated- Guwahati, the 6<sup>th</sup> January, 2018

Sub:- Nominations for the "First National Conference of the Computer Committees of the High Courts", scheduled to be held on 20<sup>th</sup> & 21<sup>st</sup> January, 2018 at the Judicial Training and Research Institute (JTRI), Vineet Khand, Gomti Nagar, Lucknow.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati, has been pleased to nominate Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati to attend the 'First National Conference of the Computer Committees of the High Courts', scheduled to be held on 20<sup>th</sup> & 21<sup>st</sup> January, 2018 at the Judicial Training and Research Institute (JTRI), Vineet Khand, Gomti Nagar, Lucknow.

Further, the following Officers & Staff from the States of Assam, Nagaland, Mizoram & Arunachal Pradesh are also being nominated to attend the aforesaid Conference-

Sl. No.	Name	Designation
<b>ASSAM</b>		
1.	Smti Bipaakkhi Borthakur	Addl. Chief Judicial Magistrate, Bongaigaon (Nodal Officer, District ICT Committee)
2.	Shri Bhupen Kumar Nath	Addl. Chief Judicial Magistrate, Udalguri (presently working as OSD, Gauhati High Court, Guwahati)
3.	Shri Pranab Duara	Systems Officer, Gauhati High Court, Guwahati

<b>NAGALAND</b>		
4.	Smti Yarenjungla Longkumer	Registrar, Gauhati High Court, Kohima Bench, Kohima-cum-CPC, Nagaland
5.	Smti Seyielenuo Mezhii	Civil Judge (Jr. Divn.)-cum-JMFC, Wokha (Nodal Officer, District ICT Committee)
<b>MIZORAM</b>		
6.	Shri Liansangzuala	Addl. District and Sessions Judge, Aizawl-cum-CPC, Mizoram
<b>ARUNACHAL PRADESH</b>		
7.	Shri Nani Grayu	Registrar, Gauhati High Court, Itanagar Bench, Naharlagun-cum-CPC, Arunachal Pradesh

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

*MA* 6.1.18

**Registrar (Judicial)**

Memo No.HC.VII-~~167~~(Pt-II)/2014/15-43/A, dated 06.01.2018  
Copy forwarded for information and necessary action to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is / are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. *He / she is requested to inform the nominated officer(s) of his / her respective State accordingly.*
10. The District & Sessions Judge, Bongaigaon / Udalguri. *She is requested to inform the nominated participant(s) of her respective District accordingly.*
11. The District & Sessions Judge, Wokha, Nagaland

12. The District & Sessions Judge, Aizawl, Mizoram
13. Smti Yarenjungla Longkumer, Registrar, Gauhati High Court, Kohima Bench, Kohima-cum-CPC, Nagaland
14. Shri Nani Grayu, Registrar, Gauhati High Court, Itanagar Bench, Naharlagun-cum-CPC, Arunachal Pradesh
15. Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl-cum-CPC, Mizoram
16. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
  
17. Smti Bipaakkhi Borthakur, Addl. Chief Judicial Magistrate, Bongaigaon (Nodal Officer, District ICT Committee)
18. Shri Bhupen Kumar Nath, Addl. Chief Judicial Magistrate, Udalguri (presently working as OSD, Gauhati High Court, Guwahati)
19. Smti Seyielenuo Mezhii, Civil Judge (Jr. Divn.)-cum-JMFC, Wokha (Nodal Officer, District ICT Committee)
20. The Joint Registrar (Protocol), Gauhati High Court, Guwahati
21. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
22. The Administrative Officer, Judicial Academy, Assam.  
*The Travelling expenses of Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati is to be borne by the Judicial Academy, Assam under the Capacity Building component. Hence, he is requested to take necessary steps for doing the needful in this regard.*
23. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
24. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
25. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
26. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta, Chairman, Computer Committee, Allahabad High Court, for favour of his Lordship's kind information.
27. The CA to Registrar General, Gauhati High Court, Guwahati.
28. Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati. *He is also directed to visit Allahabad High Court and to undergo training as to Quality Check procedure adopted by the Allahabad High Court pertaining to digitized records.*

***The nominated participants above are to attend the programme accordingly. The arrangement for their stay and lodging at Lucknow will be arranged and borne by the Allahabad High Court. The details of the Conference including the contents and format of the working session will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.***

29. Office file.

*AK* 6.1.18

**Registrar (Judicial)**